

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KRUGER M AND E INDUSTRIES (INDIA) PRIVATE LIMITED

1	Name of the corporate person	Kruger M And E Industries (India) Private Limited
2	Date of Incorporation of corporate person	04 th November, 1996
3	Authority under which corporate person is incorporated/ Registered	Registrar of Companies, Mumbai, Maharashtra.
4	Corporate Identify Number	U29300MH1996PTC103734
5	Address of the registered office and principle office (if any) of corporate person	Gut No -329A, 330, 332, 333A, 333B, 336B & 336C Village- Kalamgaon, Tal- Shahapur Thane - 421601, Maharashtra, India
6	Liquidation commencement date of corporate person	29/07/2022
7	Name, address, email address, telephone number and registration number of the liquidator	Mr. Venugopal Madhavan Panicker A-801, Neel Sidhi Tower, Sector 12, Plot 195, Vashi, Navi Mumbai - 400703, India Email Id: vmprmc@gmail.com Phone No.: +91- 9820083003 Reg. No.: IBBI/IPA-001/IP-P01162/2018-2019/11915
8	Last date of submissions of claim	28/08/2022

Notice is hereby given that the Kruger M and E Industries (India) Private Limited has commenced voluntary liquidation on 29th July, 2022.

The stakeholders of **Kruger M and E Industries (India) Private Limited** are hereby called upon to submit a proof of their claims, on or before 28th August, 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



Venugopal Madhavan Panicker

Liquidator

Reg. No: IBBI/IPA-001/IP-P01162/2018-2019/11915

Date: 02/08/2022

Place: Mumbai